

(US \$ million)

Year	Amount
2004-05	642
2005-06	1,114
2006-07	1,105
2007-08	2,827 (PR)
2008-09	2,247 (P)

PR : Partially Revised, P : Provisional

Remittance towards tuition fees is a current account transaction and RBI have delegated the powers to authorised dealers to allow remittances towards tuition fees without the prior approval of Reserve Bank of India. Detailed country wise break up of forex outflow in terms of overseas students' tuition fees and expenses is not maintained.

Profit making PSUs

1086. SHRI P. RAJEEV: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) how many Central Public Sector Units (CPSUs) in the country are making profit;
- (b) the details of profit making CPSUs by unit base; and
- (c) how much amount has been submitted by the Public Sector Undertakings (PSUs) to the central exchequer as a share of profit during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) As per Public Enterprises Survey, 2007-08, which was laid in the Parliament on 25.2.2009, 160 Central Public Sector Enterprises (CPSEs) made profit during 2007-08. The enterprise-wise details are given in Statement No. 5 of Volume-I of Public Enterprises Survey, 2007-08.

(c) During last three years *i.e.* 2005-06, 2006-07 and 2007-08, the CPSEs contributed an amount of Rs. 18443.79 crore, Rs. 22834.76 crore and Rs. 23857.88 crore respectively as a share of profit (dividend and dividend tax) to central exchequer.

Recommendation of BRPSE for Burns Standard

1087. SHRI R.C. SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended that Burns Standard be transferred to Indian Railways;
- (b) if so, the details of these recommendations;

- (c) whether any time-frame has been fixed for Railways to takeover Burns Standard;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) what are the reasons for delay in taking over Burns Standard by Railways?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) BRPSE considered the Modified Draft Rehabilitation Scheme (MDRS) of BSCL on 26.06.2009. Confirmed minutes of BRPSE meeting has not been received so far.

(c) No Sir.

(d) Does not arise.

(e) and (f) The matter has been taken up with Ministry of Railways for the takeover of the wagon manufacturing units of M/s. Burn Standard Co. Ltd. (BSCL) and to expedite the modalities for their transfer to Ministry of Railways. The response from Ministry of Railways is awaited.

Revival of Hindustan Photo Films Manufacturing Company

1088. SHRI T.K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Board of Reconstruction of Public Sector Enterprises (BRPSE) has submitted its final recommendation for revival of the Hindustan Photo Films Manufacturing Company as the matter is pending for a long time; and

(b) if so, whether the State Government of Tamil Nadu has given its consent to become Joint Venture partner as a measure for reviving the Company?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) No, Sir. The BRPSE has not submitted its final recommendation for revival of the Hindustan Photo Films Manufacturing Company Ltd.

(b) Tamil Nadu Government has so far not conveyed its consent to become a Joint Venture Partner as a measure of reviving the Company.

Revamping of MAMC

1089. SHRI MOHAMMED AMIN:
SHRI TAPAN KUMAR SEN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Memorandum of Undertaking (MoU) was signed between Damodar Valley Corporation (DVC) and Coal India Ltd. on 1 June, 2007 for creating a facility in and around Durgapur industrial area for manufacturing underground mining machineries, which